



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

TA No. 61/139/2020
MA No. 61/257/2010
SWP No. 2654/2010

Tuesday, this the 5th day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Jaswinder Singh S/o late Sh. Khem Singh, R/o Ward No. 16,
Mohalla Purani Poonch Tehsil Haveli, District Poonch, aged
35 years.

(Advocate: Ms. Surinder Kour)

.....Applicant

Versus

1. State of Jammu and Kashmir through Chief Secretary, Government of J&K, Civil Secretariat, Jammu.
2. Principal Secretary to Government, Health and Family Welfare Department, Govt. of J&K, Civil Secretariat, Jammu.
3. Director Health Services, Jammu.
4. Chief Medical Officer, Poonch

.....Respondents

(Advocate: Mr.Rajesh Thapa, DAG)

O R D E R

Dr. Bhagwan Sahai, Member (A):

Learned counsel for the applicant submits that this TA has become infructuous and the same be dismissed. Accordingly, this TA is dismissed on having become infructuous. No costs.

(Rakesh Sagar Jain)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

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